

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **27.02.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 61/2025 For Condone Delay IA No. 213/2025 Delay in refiling IA No. 308/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator o Surana Corporation Ltd. & Anr.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 110/2025 For Condone Delay IA No. 310/2025 For Exemption IA No. 311/2025	SSM Projects Pvt. Ltd. Vs Vinci Global Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	
4.	Comp App (AT) (CH) (Ins) No. 111/2025 For Exemption IA No. 312/2025 For Stay IA No. 313/2025 For Additional Docs. IA No. 314/2025 Delay in refiling IA No. 315.2025	Yashash Commodities Pvt Ltd Vs Madhusudhan Rao Gonugunta Liquidator & Anr.	Ms. Aditi Sharma	
5.	Comp App (AT) (CH) (Ins) No. 112/2025	SREI Equipment Finance Ltd. Vs Narender Reddy Banala IRP of KMC Construction Ltd. & Anr.	Ms. Manjushree Mitra	
6.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd. & Anr. Vs G. Kalpana, RP of Fenoplast Ltd. & Anr.	Ms. M Madhavi Latha	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 1579/2020 (To implead) in TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020 For Exemption IA No. 1269/2020 For Stay IA No. 1268/2020 & 981/2023)	Shakambri Traders Vs Venkataramana Rao Nagarajan Liquidator of Ashok Magnetics Ltd. & Anr.	Mr. SK Goel	Mr.R Subramanian R1 Mr. Rajesh Bohra R2
8.	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023 For Stay IA No. 149/2025	The Recovery Officer, Employees' Provident Fund Organization Vs G Gunasekaran, Liquidator of Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan
9.	IA No. 1307/2024 (For Additional Docs) in Comp App (AT) (CH) No. 89/2024	S Radhakrishnan & Anr. Vs Hyderabad Pollution Controls Ltd. & 12 Ors.	Dr. S.V Rama Krishna	
10.	IA No. 212/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 428/2024 For Stay IA No. 1172/2024	B. Parvathaiah Erst. Director of Vivin Drugs & Pharmaceuticals Pvt. Ltd. Vs Chillale Rajesh, IRP of Vivin Drugs & Pharmaceuticals Pvt. Ltd. & Anr.	Mr. AK Mysamy	Mr. Pranava Charan- R1 Mr. V Appa Rao- R2
11.	IA No. 1291/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 471/2024 For Stay IA No. 1290/2024	Davidroots LLP Vs Phoenix ARC Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Ms. Abitha Banu- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No.1293&1295/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 129/2024 For Direction IA No.1294&1296/2024	Mantri Developers Pvt. Ltd. Vs Ace Enviro Tech Pvt. Ltd. & 6 Ors.	Mr. Sriram Venakatavaradan	Mr. Vinod Kumar- R6
13.	IA No. 252/2025 (For Direction) IA No. 328/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt. Ltd. WITH	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
15.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
16.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr.Y Suryanarayana R3, R6-R8
17.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar- R1- R5
18.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No.1392/2023 For Exemption IA No.1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr.Y Suryanarayana
19.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Prasad Vijayakumar R1 R2-R4
20.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Krishna Mohan Gollamudi, Liquidator of Priyadarsini Ltd.	Mr. Mahadev Tirunagari, PCS	Mr. Shabbeer Ahmad
21.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, SAMB & Anr.	Mr. Avinash Krishnan Ravi	Mr. Pranava Charan- R1
22.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, Tax Payer Service Circle, SGST Dept. Vs Mr. Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
23.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd. WITH	Mr. Pradeep Joy	Mr. Abraham Joseph Markos

24.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr.	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos- R1
25.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional docs IA No. 29/2025	K. Sivalingam, RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors.	Mr. Y Suryanarayana	Mr. Menon- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
27.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
28.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
29.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
30.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Jerin Asher Sojan
31.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Ms. Alpa Jain, PCS Mr. S Krishnandan	Ms. I. Kalaivani, PCS R1-R3
32.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan	Mr. Smaran Shetty R1, R2, R4, R6 Mr. Pradeep Nayak R5
33.	Comp App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors. WITH	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan- R2 Shivakumar & Suresh- R3 Mr. VVSN Raju- R4

34.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi-R1 Sivakumar & Suresh- R2
35.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
36.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	Mr.T Ravichandran R1
37.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
38.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan- R1
39.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan- R1 Mr. PV Vinod- R2
40.	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha, Liquidator of IVRCL Ltd. Vs Litostroj Power D.O.O WITH	Mr.Nithyavendhan K	Mr. Arun Karthik Mohan
41.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr.Nithyavendhan K
42.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd.	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran
43.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
44.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr.	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2

02.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To Adv. Hg. IA No. 124/2024 Interim Injunction IA No.141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
2.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
3.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4

Defective Cases

S.No.	e-filing No./Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	9805130/01288/2023	Bandaru Purna Chandra Rao & Anr. Vs KSK Mahanadi Power Company Ltd. & Anr.		
5.	9805118/01207/2024	Transportwale 5d Technologies LLP Vs Ananda Vikatan Productions Privatelimited		
6.	9805130/01839/2024	P. Venkateswara Rao Vs Bank of Baroda		
7.	9805118/01792/2024	Kannan Narayanan Vs M. Murugesan Liquidator & Anr.		

8.	9805118/01939/2024	India Resurgence ARC Private Limited Vs Mr. Koshy Varghese		
9.	9805111/01945/2024	Methuku Srinivas Vs Total Solutions Intec Private Limited & Anr.		
10.	9805130/02085/2024	V.R. Constructions Vs Therapiva Private Limited		
11.	9805117/02186/2024	M Lalitha Vs K Parameswaran Nair & Anr.		
12.	9805130/02198/2024	Sudhir Kilaru Vs Birendra Kumar, Agarwal Resolution Professional		
13.	9805130/01646/2024	Jonnalagadda Prakash Director of Inquisiti India Private Limited Vs Inquisitio India Private Limited & Ors.		
14.	9805130/02246/2024	Guptha Infraventures And Constructions Pvt Ltd Vs Manjeera Constructions Ltd		
15.	9805129/02254/2024	Shri Shrikrishna Rail Engineers Privatelimited Vs BGR Energy Systems Limited		
16.	9805130/02315/2024	Neeharika Reddy Devireddy VS Douglas Raj & Anr.		
17.	9805118/01387/2024	Maruthanayagam Kathires Vs Ravindranath Narayana Rao & Anr.		
18.	9805118/02285/2024	Ramesh Narayanan Vs Central Bank Of India & Anr.		
19.	9805118/02284/2024	Banu Ramesh Vs Central Bank Of India & Anr.		
20.	9805118/01913/2024	Invent Assets Securitisation And Reconstruction Pvt. Ltd. & Anr. Vs T. Sathisan & Anr.		
21.	9805118/01912/2024	Puissant Global Pvt. Ltd. Vs T. Sathisan & Anr.		
22.	9805130/02474/2024	Cai Teijun Vs KMC Constructions Limited		

23.	9805118/02014/2024	Sree Sankeshwara Foundation and Investments Vs Velli Paramasivam Interim Resolution Professional of Dugar Housing Limited & Ors.		
24.	9805118/02015/2024	Sree Sankeshwara Foundation and Investments Vs Velli Paramasivam Interim Resolution Professional of Dugar Housing Limited & Ors.		
25.	9805118/01921/2024	Hi-Tech Engineering Services Represented by its Proprietor A. Veeranna Vs N. Sivachalam Liquidator for Sri Padmabalaji Steels Private Limited & Ors.		
26.	9805118/02690/2024	Goms E Vs Govindarajula Venkata Narasimha Rao Liquidator of Call Express Constructions (India) Private Limited & Ors.		
27.	9805130/02335/2024	Varma Steels Private Limited in consortium with Mr. A.V.P.Varma Vs B.Naga Bhushan& Ors.		
28.	9805130/02334/2024	Consortium of Varma Steel Private Limited and Mr. AVP Varma Vs B. Naga Bhushan& Ors.		
29.	9805130/00884/2024	Anjaneyulu Sadhu Vs Employees State Insurance Corporation & Anr.		

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in